

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.03.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 109/2024	M/s Poly Pipes India Pvt. Ltd. Vs MS Retail Pvt. Ltd. WITH	Mr. NP Vijaykumar	
2	Comp App (AT) (CH) (Ins) No. 110/2024	M/s Poly Pipes India Pvt. Ltd Vs Spectra Pipes Pvt. Ltd.	Mr. NP Vijaykumar	

For Admission (Fresh Cases)

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 106/2024 For Stay IA No. 292/2024 For Exemption IA No. 291/2024 For Direction IA No. 290/2024	Ansio Industries Pvt Ltd rep by its Director Vs M/s Venkat Ram Spinners Pvt. Ltd. Through its Liquidator & 3 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana For Caveator
4	Comp App (AT) (CH) (Ins) No. 94/2024 For Condone Delay IA No. 260/2024	INTUC Union. Shree Ambika Sugars Ltd. & Anr. Vs Mr Anurag Goel & Anr.	Mr. P Ulaganathan	

5	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	
6	Comp App (AT) (CH) No. 119/2023 For Condone Delay IA No. 1455/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	

For Maintainability

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 80/2024	D.Srinivas Rao, Personal Guarantor of M/s Priyanjani Fibres Ltd. Vs Stressed Assets Stabilization Fund Rep by its DGM Mr. Santhosh V Shinde	Mr. D Srinivasa Rao Party-in-person	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	9805118/01354/2022 (Diary No. 780/2022)	Vijay Mangharam Mathani Vs Ind Property Holdings Pvt. Ltd.	M/s Prime Associates	
10	9805130/01488/2022 (Diary No. 713/2022)	Unison Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd. & Anr.	Mr. Anirudh Krishnan	
11	9805118/00223/2022 (Diary No. 109/2022)	M/s Regen Infrastructure and Services Pvt. Ltd. Vs Regen Powertech Pvt. Ltd.	Mr. B Dhanaraj	
12	9805118/01127/2021 (Diary No. 61/2021)	Anurag Goel Vs Czarnikow Group Ltd.	Mr. R Sivaraman	
13	9805118/00441/2022 (Diary No. 354/2022)	D Arul Kamaraj Share Holder Fountain Consumer Appliances Ltd. Vs Registrar of Companies Tamil Nadu	Mr. B Sarath Babu	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Hearing

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
17	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finance Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	
18	Comp App (AT) (CH) No. 1/2024 For Condone Delay IA No. 9/2024 Delay in refiling IA No. 10/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	
19	Comp App (AT) (CH) (Ins) No. 04/2024 For Condone Delay IA No. 16/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
20	Comp App (AT) (CH) (Ins) No. 05/2024 For Condone Delay IA No. 21/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
21	Comp App (AT) (CH) (Ins) No. 06/2024 For Condone Delay IA No. 18/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	

22	Comp App (AT) (CH) (Ins) No. 07/2024 For Condone Delay IA No. 19/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	
23	TA (AT) No. 280/2021 (CA (AT) No. 80/2020 For Stay IA No. 1290/2020 For Seeking Permission IA No. 1291/2020 For Exemption IA No. 1292/2020)	Gurukrpa Ayurvedic Heritage Pvt Ltd & Anr. Vs Mr. K. Balagangadharan & 11 Ors. WITH	Mr. K Parameshwar	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9
24	TA (AT) No. 281/2021 (CA (AT) No. 81/2020 For Stay IA No.1293/2020)	Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors. WITH	M/s Saiby Jose	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
25	TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Mr. Parvathy Vijayan	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
26	TA (AT) No. 68/2022 (CA (AT) No. 26/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Pvt. Ltd. & 6 Ors.	Mr. Abhay Anand Jena	
27	Comp App (AT) (CH) No. 113/2023 For Stay IA No. 1389/2023 For Urgent listing IA No. 1388/2023	Geometrix Laser Solutions Pvt Ltd Vs Dr BVS Lakshmi & Anr.	Mr. Amir Bavani	
28	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani

29	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
30	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
31	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh- R1 Mr. S Sathyanarayanan R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
33	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
34	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020)	Mr K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar

35	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
36	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
37	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	Shri SP Shanmugam Shareholder & Managing Director of M/s Shaan Technologies India Pvt. Ltd. Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1
38	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjan Ananth
39	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd.	M/s Ramalingam & Associates Mr. K Ramesh	M/s Shubharanjan Ananth
40	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
41	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan

42	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	Mr. Kinjal Goyal	Mr. Akhil Bhansali- R1-R3 Mr. K Ramu & R Vishnu- R4
43	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
44	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
45	Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
46	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
47	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
48	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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